

cidents of minor assaults and counter assaults between the two communities were reported. On 4th August, 1981, a mob of about 200 Caste Hindus set fire to houses of Harijans. 184 houses and 5 goats and a tyre cart were completely burnt. A hand-pump was also damaged. Loss is estimated to be about Rs. 6.00 lakhs. 23 Harijans sustained injuries. Police force rushed immediately and restored order. 50 Caste Hindus and two Harijans were arrested. Accommodation and relief by way of food, clothes etc. were provided. Besides all these measures a cash relief of Rs. 400/- to each affected family was given. Peace Committee was formed and its meeting conducted on 5th August, 1981.

According to the State Government, the situation is now calm and under close watch. The State Government have instructed the District Collectors and Police officers to take suitable action for preventing atrocities.

#### **Chinese and American Balloons landing in U.P.**

1520. SHRI B. SATYANARAYAN REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government of India has been drawn to a news item published in 'The Hindu' dated the 14th July 1981, to the effect that Chinese and an American balloon containing literature and clothes landed in two different villages of the Ballia District in U.P.; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) Facts are being ascertained.

#### **Issue of Fake Birth Certificate in Pondicherry**

1521. SHRI V. P. MUNUSAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to Govern-

ment's notice that a racket in the issue of fake birth certificates is operating in the Municipal Office, Pondicherry;

(b) whether Government has ordered a thorough investigation in to this racket; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Certain irregularities in the issue of birth certificates have come to the notice of the Union Territory Government.

(b) and (c) Yes, Sir. Government have ordered an enquiry into the matter. Details will be available only after receipt of the report by the Government.

#### **Posting of I.A.S. Officers**

1522. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the I.A.S. officers harbour grievances in so far as the question of their posting to different States are concerned; if so, what are the grounds thereof;

(b) whether Government are also aware that some differences persist between the directly recruited IAS personnel and the nominated ones; and

(c) if so, what are the details thereof and what steps Government have taken to iron out the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c) The allocation of Indian Administrative Service Officers directly recruited to the Service through the annual competitive examination to the various States/Joint Cadres of the Service against